

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
(Jammu/ Srinagar)

Subject:- Appointment on deputation of Shri Ranbir Singh Jasrotia, District Judge as Presiding Officer, MACT, Jammu.

GOVERNMENT ORDER NO: 01-JK(LD) OF 2021
D A T E D: 05 - 01 - 2021

As recommended by the High Court of Jammu and Kashmir and in partial modification of Government Order No. 3202-LD(A) of 2019 dated 17.06.2019, sanction is accorded to the appointment on deputation of Shri Ranbir Singh Jasrotia, District Judge as Presiding Officer, MACT, Jammu.

By order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 05 -01-2021.

NO: LD (A)2001/148-II

Copy to the:-

1. Principal Secretary to Hon'ble Governor, J&K, Jammu.
2. Secretary to Government, General Administration Department.
3. Registrar General, J&K High Court, Jammu. This is with reference to his letter No 25388/GS dated 01-01-2021.
4. Principal Secretary to Hon'ble Chief Justice, J&K High Court, Jammu.
5. Director Archives, Archaeology and Museums, J&K, Jammu.
6. Shri Ranbir Singh Jasrotia, (District Judge) Presiding Officer, MACT, Jammu.
7. Private Secretary to Chief Secretary for information of the Chief Secretary.
8. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
9. Incharge Website, Department of Law, Justice and Parliamentary Affairs.
10. Government Order file.
11. Concerned file.

(Ashish Gupta)

Deputy Legal Remembrancer

05.01.2021

05-01-2021